

BIHAR LEGISLATIVE ASSEMBLY

FOURTEENTH ASSEMBLY - TWELVETH SESSION

RESUME OF BUSINESS TRANSACTED BY THE BIHAR LEGISLATIVE ASSEMBLY

FROM 26TH June, 2009 TO 30TH July, 2009

1. SUMMONS

Summons for the 12th session of the fourteenth Bihar Legislative Assembly were issued to the Hon'ble Members of the Legislative Assembly on 4th June, 2009 to meet at 11.00 a.m. on 26.06.2009.

2. DURATION OF 12TH SESSION

The Twelveth Session of the 14th Bihar Legislative Assembly commenced on 26th June, 2009 and adjourned sine die on 30th July, 2009.

3. SITTINGS OF THE ASSEMBLY

The Bihar Legislative Assembly held its sitting for twenty four days during the period from 26th June, 2009 to 30th July, 2009 on the following dates :-

26th, 29th and 30th June, 2009, 1st, 2nd, 3rd, 6th, 7th, 8th, 9th, 10th, 14th, 15th, 16th, 17th, 20th, 21st, 22nd, 23rd, 24th, 27th, 28th, 29th and 30th July, 2009.

4. WELCOME ADDRESS

In the beginning of the 12th session on 26th June., 2009 the Hon'ble Speaker welcomed the Hon'ble Members of the Assembly and sought their help and cooperation in conducting the business of the House peacefully and smoothly.

5. CONSTITUTION OF BUSINESS ADVISORY COMMITTEE AND PANEL OF PRESIDING MEMBERS

On the 1st day of 12th session, Hon'ble Speaker announced the names of the Hon'ble Members constituting the Business Advisory Committee for the session. The Hon'ble Speaker also announced the name of five senior Hon'ble Members of the Assembly constituting the panel of Presiding Officers, any of them might preside over the Assembly in absence of the Hon'ble Speaker in the Assembly in accordance with the arrangement made by him in this behalf.

6. STATEMENT REGARDING ASSENTED BILLS

The statement regarding the grant of assent to the four bills passed during 11th session by H.E. the Governor of Bihar was made by the Assembly Secretary.

The four bills which were passed during the last session and were assented by H.E. the Governor of Bihar are as follows :-

SL. No.	Name of Bills	Date on which passed	Date of Assent
1.	The Bihar Appropriation Bill, 2009	27.02.2009	06.03.2009
2.	The Bihar Appropriation Bill (Votes on Account) Bill, 2009	02.03.2009	16.03.2009
3.	The Bihar Fiscal Responsibility and Budget Management (Amendment) Bill, 2009	03.03.2009	16.03.2009
4.	The Bihar Co-operative Society(Amendment) Bill, 2008.	03.03.2009	27.03.2009

7. LAYING DOWN OF COMMITTEES' REPORTS, OTHER REPORTS AND PAPERS ON THE TABLE OF THE HOUSE

During the period, 27 reports of various committees and other different reports and papers were laid on the table of the House. These are as follows :-

Sl. No.	Name of Reports / Papers	Date of Presentation
1.	A copy each of 29 th , 30 th , 31 st , 32 nd and 33 rd report of the committee on petitions under rule 211(1) of the Rules of Procedure and Conduct of Business of Bihar Legislative Assembly.	03.07.2009
2.	A copy of special report of "Housing Committee" regarding irregularities in re-construction & extension of 96 sets ministerial quarters, Shastrinagar, Patna.	03.07.2009
3.	A copy each of compendium of B.E.R.C. Regulations notified up to 31.03.2007 and 31.12.2008 U/S-182 of Electricity Act, 2003.	06.07.2009
4.	A copy of 2 nd report of the committee on Tourism Industry.	06.07.2009
5.	A copy each of Bihar Senior Judicial Service (Amendment) Rule, 2005; Bihar Government Servant (Classification, Control and Appeal) Rule, 2005; Bihar Motor Driver (Recruitment and Service Conditions) Rule, 2005; Bihar Motor Driver (Recruitment and Service Conditions) (Amendment) Rule, 2007; Bihar Secretariat Clerical Service Rule, 2006; Bihar Secretariat Stenographer Service Rule, 2006; Notification No.-1848, dt. 25.02.2006 regarding amendment in Bihar Public Service Commission (Service Condition) Rule, 1960 (as amended time to time).	08.07.2009
6.	A copy of 50 th annual report of the year 2006-07 of Bihar State Ware Housing corporation U/S-31(ii) of Bihar State Ware Housing Corporation Act, 1962.	11.07.2009
7.	A copy of 457 th report of Public Accounts Committee.	16.07.2009
8.	A copy of Bihar Animal Husbandry & Fisheries Resources (Fishery) Service-Recruitment Rule, 2007.	20.07.2009
9.	The 450 th and 451 st report of Public Accounts Committee.	21.07.2009
10.	The 65 th and 66 th report of Nivedan Committee.	21.07.2009
11.	The 452 nd report of Public Accounts Committee.	22.07.2009
12.	The 5 th report of Women & Child Development Committee.	23.07.2009
13.	A copy each of Notification No.-S.O.-102, dt.-05.06.2009; S.O.-108, dt.-16.06.2009; U/S 93(3) and Notification No.-82, dt.-15.05.2009 U/S-99 of Bihar value Added Tax Act, 2005.	24.07.2009
14.	A copy of Notification No. S.O.-9, dt.-27.02.2009 U/S-9(4) of Bihar Tax on Entry of Goods into Local Area for consumption, use & sale Act, 1993.	24.07.2009
15.	A copy of Bihar District Board Secondary and Higher Secondary Teacher (Employment and Service Conditions) (Amendment) Rule, 2009 U/S-146(2) of Bihar Panchayat Raj Act, 2006.	24.07.2009
16.	A copy of Bihar Municipal Board Secondary and Higher Secondary Teacher (Employment and Service Conditions)(Amendment) Rule, 2009 U/S-419(3) of Bihar Municipality Act, 2007.	24.07.2009
17.	A copy of Bihar Municipal Board Primary Teacher (Employment and Service Conditions)(Amendment) Rule, 2009 U/S-419(3) of Bihar Municipality Act, 2007.	24.07.2009
18.	A copy each of Bihar Employment Stenographers/Steno Typists cadre Rule, 2008 and Bihar Employment Junior Statistic Assistant cadre (Recruitment & Service Conditions) Rule, 2008.	28.07.2009
19.	A copy of Bihar Shops and Establishment (Amendment) Rule, 2007 U/S-40(5) of Bihar Shops & Establishment Act, 1953.	28.07.2009

Sl. No.	Name of Reports / Papers	Date of Presentation
20.	The 38 th report of the committee on Petitions.	28.07.2009
21.	A copy of report of 4 th quarterly result of Trends of Receipts & Expenditure for the financial year 2008-09 U/S-11 of Bihar Fiscal Responsibilities and Budget Management Act, 2006.	29.07.2009
22.	The 454 th , 459 th , 462 nd , 463 rd , 465 th & 466 th report of Public Accounts Committee.	29.07.2009
23.	A copy of report (Accounts) on Separate Audit Compliance for the year 2001-02 & 2002-03 of Rajendra Agriculture University, Pusa, Samastipur.	30.07.2009
24.	The 468 th & 470 th report of Public Accounts Committee.	30.07.2009
25.	The 143 rd report of the Committee on Estimates.	30.07.2009
26.	The 4 th & 5 th report of Zero Hour Committee.	30.07.2009
27.	The 2 nd report of Subordinate Legislation Committee.	30.07.2009

8. QUESTIONS

During the session, altogether 3070 notices of questions were received, out of which 2169 were admitted. Out of said admitted questions, 80 were short noticed questions, 1798 were starred questions and 291 were unstarred questions. 348 questions were answered on the floor of the House. Answers to 517 questions were placed on the table of the House. 38 questions could not be asked. The rest 1262 questions remained unanswered on the floor of the House because of paucity of time.

9. CALLING ATTENTION MOTIONS & STATEMENT OF GOVERNMENT THEREON

Sl. No.	Date on which attention was drawn	Name of Hon'ble Members who called the attention of the Hon'ble Minister	The Hon'ble Minister who made statement/Date on which statement was made	Subject
1.	29.06.2009	Sri Ramdas Rai & other Hon'ble Members	Sri Awadhesh Narayan Singh 30.06.2009	High level enquiry in respect of miss-appropriation of grants given to child labour special schools in collusion of N.G.Os and Collectors.
2.	29.06.2009	Sri Arun Manjhi	Sri Vijendra Pd. Yadav 29.06.2009	Electrification of Mahavir colony of Beur in Patna and supply of energy thereto.
3.	30.06.2009	Sri Shakil Ahmad Khan & other Hon'ble Members	Sri Harinarayan Singh 01.07.2009	For eradication of deep rooted corruption in Bihar Madarsa Education Board.
4.	30.06.2009	Sri Rajendra Pd. Singh & other Hon'ble Members	Sri Ramanand Singh 30.06.2009	For taking steps to call off strike of the employees of Transport Corporation in order to provide Transport services to the people of the State.
5.	01.07.2009	Sri Akhtarul Iman & other Hon'ble Members	Sri Sahid Ali Khan 20.07.2009	For starting developmental works in minority dominated districts like Kishanganj, Araria, Purnia, Sitamarhi, Katihar, West Champaran and Darbhanga.

Sl. No.	Date on which attention was drawn	Name of Hon'ble Members who called the attention of the Hon'ble Minister	The Hon'ble Minister who made statement/Date on which statement was made	Subject
6.	01.07.2009	Sri Ram Binod Paswan & other Hon'ble Member	Sri Ramashraya Pd. Singh 01.07.2009	For starting construction of power sub-station at selected places in 17 blocks of Begusarai district.
7.	02.07.2009	Sri Indra Deo Prasad & other Hon'ble Members	Sri Prem Kumar 09.07.2009	For setting up enquiry in respect of irregularities committed in the construction of bridges by Bihar State Bridge Construction Corporation
8.	02.07.2009	Sri Chandra Mohan Rai & other Hon'ble Members	Sri Hari Narayan Singh 06.07.2009	For taking step not to close the Balmiki Nagar Training School and convert the Kumarbagh Woman Training School into male training school.
9.	03.07.2009	Sri Awadhesh Kumar Singh & other Hon'ble Members	Sri Brishin Patel 08.07.2009	For construction of 35 roads in naxal effected Gaya district after revising their estimates having regard to their importance.
10.	03.07.2009	Sri Rameshwar Prasad & other Hon'ble Members	Sri Vijendra Pd. Yadav 14.07.2009	For release of convicted prisoners after remitting their sentences.
11.	06.07.2009	Sri R. R. Kanaujia & other Hon'ble Members	Smt. Renu Kumari 09.07.2009	For declaration of the results in time after taking NET examination regularly in Rajendra Agriculture University, Pusa, Samastipur etc.
12.	06.07.2009	Sri Abdul Bari Siddiqui & other Hon'ble Members	Sri Narendra Narayan Yadav 16.07.2009	For restoring possession of Bhagwania Devi, a lady of Scheduled Caste of Darbhanga District.
13.	07.07.2009	Sri Lalbabu Rai	Sri Nand Kishore Yadav 09.07.2009	For setting up centers of entrance examination of admission in Military School in Bihar.
14.	07.07.2009	Smt. Sunita Devi	Sri Hari Narayan Singh 08.07.2009	For giving promotion to the teachers of scheduled castes and scheduled tribes in basic schools after preparing seniority list and giving benefits of reservation.
15.	08.07.2009	Sri Ramdeo Verma & other Hon'ble Members	Sri Nitish Kumar 17.07.2009	For making amendment in election Rules for making provisions for display of election posters and also wall writings on the walls of the private building, trees etc. with permission of their owners etc.

Sl. No.	Date on which attention was drawn	Name of Hon'ble Members who called the attention of the Hon'ble Minister	The Hon'ble Minister who made statement/Date on which statement was made	Subject
16.	08.07.2009	Sri Ramcharitra Pd. Singh & other Hon'ble Members	Refer to Committee 15.07.2009	For setting up enquiry in respect to selection process of the principals of different colleges in Magadh University, cancellation of irregular appointments, if any and taking of action against the V.C.
17.	09.07.2009	Sri Ramchandra Purvey & other Hon'ble Members	Sri Jitan Ram Manjhi 14.07.2009	For improvement of the condition of dilapidated building of Dr. Bhim Rao Amedakar Kalyan Chhatrawas, Sitamarhi.
18.	09.07.2009	Sri Satyadeo Narayan Arya & other Hon'ble Members	Sri Hari Narayan Singh 14.07.2009	For taking over 390 non-Govt. primary schools by the Govt. to protect the lives and interest of teachers working therein.
19.	10.07.2009	Sri Shivchandra Ram & other Hon'ble Members	Sri Hari Narayan Singh 15.07.2009	For including scheduled caste / Tribes persons in selection committee for appointment of non-teaching staffs on contract basis in constituent colleges, appointment of non-teaching staffs in such colleges as per reservation roster and also for taking action against the V.C. of J.P. University for violating the Rules.
20.	10.07.2009	Sri Anirudh Pd. Yadav & other Hon'ble Members	Sri Vijendra Pd. Yadav 27.07.2009	For holding high level enquiry with respect to false implication of the husband of ex-district board chairman, Madhepura etc.
21.	14.07.2009	Smt. Sunila Devi	Absent	Repairing of Sansarpur-Dhamna and Dhamna-Sondeep road in Jamui district.
22.	14.07.2009	Sri Vishwa Mohan Bharti & other Hon'ble Member	Sri Vijendra Pd. Yadav 30.07.2009	Disclosure of findings of C.B.I enquiry in respect to murder of ex-railway minister Late Lalit Narain Mishra.
23.	15.07.2009	Sri Pradip Kumar	Sri Prem Kumar 22.07.2009	For construction of Iron bridge in place of damaged bridge in between Chandinursari and N.H 30.
24.	15.07.2009	Sri Prem Ranjan Patel & other Hon'ble Members	Sri Nand Kishore Yadav 17.07.2009	Giving status of police subdivision to Suryagraha in Lakhisarai district.
25.	16.07.2009	Sri Maheswar Singh & other Hon'ble Members	Sri Vijendra Pd. Yadav 27.07.2009	For giving promotion to those police officers who were awarded with president medals for fighting against Moists.

Sl. No.	Date on which attention was drawn	Name of Hon'ble Members who called the attention of the Hon'ble Minister	The Hon'ble Minister who made statement/Date on which statement was made	Subject
26.	16.07.2009	Dr. Achuta Nand & other Hon'ble Members	Sri Vijendra Pd. Yadav 21.07.2009	For taking action against proposal to shift the office of BHEL from Bihar to West Bengal.
27.	17.07.2009	Sri Manikchandra Rai & other Hon'ble Members	Sri Hari Narayan Singh 23.07.2009	For taking action against the officers and others involved in making irregularities in mid day meal scheme in Nalanda and other district of Bihar.
28.	17.07.2009	Dr. Ashok Kumar & other Hon'ble Members	Sri Vijendra Pd. Yadav 27.07.2009	For taking action against the officers and other responsible persons involved in committing crime and thereafter not providing proper treatment by the Hospital.
29.	20.07.2009	Sri Sanjay Kr. Gupta & other Hon'ble Members	Sri Vijendra Pd. Yadav 27.07.2009	For construction of sluice gate on Ghivra river in the district of Sitamarhi.
30.	20.07.2009	Sri Satish Chandra Dubey & other Hon'ble Members	Sri Vijendra Pd. Yadav 27.7.2009	For construction of protection embankment on the river Padai and Sikrahana
31.	21.07.2009	Sri Abdul Jalil & other Hon'ble Members	Sri Hari Narayan Singh 21.07.2009	For considering grant of grace of three marks to the backward classes / extremely backward classes / unreserved classes (women) in the efficiency test of newly appointed teachers.
32.	21.07.2009	Sri Ramayan Manjhi & other Hon'ble Members	Sri Nand Kishore Yadav 30.07.2009	For posting of a Hand and Micro surgeon in the ten beds Hand and Micro surgery unit of orthopedic department of PMCH.
33.	22.07.2009	Sri Chandra Mohan Rai & other Hon'ble Members	Sri Hari Narayan Singh 27.07.2009	Resurgence of 391 basic schools in Bihar.
34.	22.07.2009	Sri Janardan Singh Sigrwal & other Hon'ble Members	Sri Vijendra Pd. Yadav 30.07.2009	For making necessary amendment in Rules for issue of commercial license by Bihar Flying Club.
35.	23.07.2009	Sri Ramchandra Singh Nishad & other Hon'ble Members	Sri Prem Kumar 29.07.2009	Construction of Baruna bridge on N.H 103 passing through the river Noon.
36.	23.07.2009	Sri Ramdas Rai & other Hon'ble Members	Do	Constitution of a committee consisting of M.P., senior MLAs, Collector, Bank officers of district and C.Os to monitor the issue regarding distribution of KCC amongst the farmers.
37.	24.07.2009	Sri Shobhakant Mandal & other Hon'ble Members	Do	For construction of bridge on river Gedua and the road passing through it.

Sl. No.	Date on which attention was drawn	Name of Hon'ble Members who called the attention of the Hon'ble Minister	The Hon'ble Minister who made statement/Date on which statement was made	Subject
38.	24.07.2009	Smt. Nagina Devi & other Hon'ble Members	Do	For construction of sluice gate on Old Bagmati river near the village Dhanusi of Sitamarhi district.
39.	27.07.2009	Sri R. R. Kanaujia & other Hon'ble Members	Do	For launching campaign against the disease hepatitis B in the state.
40.	27.07.2009	Sri Lal Babu Rai	Do	For the constitution of Bihar State Pollution Control Board and transfer of its ex-acting chairman.
41.	28.07.2009	Dr. Achutanand & other Hon'ble Members	28.07.2009	For taking action against the criminals who committed atrocities on the members of scheduled castes and also against police officers who did not take preventive actions.
42.	28.07.2009	Dr. R. R. Kanaujia & other Hon'ble Members	29.07.2009	For filing up the vacant posts of agriculture officer and cancellation of irregular promotion, transfer and posting connected therewith.
43.	29.07.2009	Sri Shailesh Kumar Alias Bulu Mandal	Refer to Committee 30.07.2009	Construction of different roads in Saharsa district by Road Construction Department after taking them over from Rural Works Department.
44.	29.07.2009	Sri Kishore Kumar	Do	For giving compensation to the farmers deprived of the same for one reason or other in case of land acquisition for Pharmaceutical plants at Kumarbagh in West Champaran district.
45.	30.07.2009	Sri Satish Chandra Dubey & other Hon'ble Members	Do	For construction of metalled road in Kushalpur panchayat of Dumrao block in Buxer district.
46.	30.07.2009	Sri Hridaya Narayan Singh & other Hon'ble Members	Do	High level enquiry in respect of miss-appropriation of grants given to child labour special schools in collusion of N.G.Os and Collectors

10. LEGISLATIVE BUSINESS

During the period, 8 bills were introduced in the Assembly. All the bills were considered and passed. The details are as follows :-

Sl. No.	Title of Bill	Date of Introduction	Date of Consideration & Passing
1.	The Bihar Appropriation (No.-2) Bill, 2009	22.07.2009	23.07.2009
2.	The Bihar Appropriation (No.-3) Bill, 2009	24.07.2009	24.07.2009
3.	The Bihar Contingency Fund (Amendment) Bill, 2009	28.07.2009	28.07.2009
4.	The Bihar Land Reforms (Fixation of Ceiling Area and Acquisition of Surplus Land) (Amendment) Bill, 2009	28.07.2009	28.07.2009
5.	The Bihar Non Government Secondary School (Taking over of Management and Control) (Amendment) Bill, 2009	28.07.2009	28.07.2009
6.	The Bihar Municipal (Amendment) Bill, 2009	27.07.2009	27.07.2009
7.	The Bihar Land Tribunal Bill, 2009	28.07.2009	28.07.2009
8.	The Bihar Panchayat Raj (Amendment) Bill, 2009	28.07.2009	28.07.2009

11. FINANCIAL BUSINESS

The general discussion on the budget for the year 2009-10 presented on 25.02.2009 of XIth session by Hon'ble Minister-in-charge, Finance held on 29th & 30th June, 2009. Altogether 16 Hon'ble members of the House took part in debate. The House devoted 14 days on the discussion of cut motions moved by different Hon'ble members against 14 separate demands made in respect of the grants proposed for different departments. The details of voting of demands for grants and participations of members therein in different manner are as follows :-

Sl. No.	Name of department & date on which demand taken up	Name of Hon'ble Members who gave cut motions	Name of Hon'ble members who moved the cut motion	Name of Hon'ble Members who participated in the debate	Assent granted or refused
1.	<u>Agriculture</u> 01.07.2009	Sri Ramdeo Rai Dr. Achutanand Sri Ramdas Rai Sri Shobhakant Mandal Sri Lal Babu Rai Sri Sailesh Kumar Sri Akhtarul Iman Sri Kishore Kumar Sri Hriday Narayan Singh	Sri Ramdas Rai	Sri Rameshwar Pd. Yadav Sri Ramdeo Rai Sri Ramadhar Singh Sri Maheshwar Singh Sri Anil Choudhary Smt. Poonam Devi Yadav Sri Indradeo Prasad Sri Sanjiv Kumar Jha Sri Krishnandan Pd. Verma Sri Ramchandra Singh Yadav Sri Javahar Prasad Sri Amamath Yadav Sri Ram Vinod Paswan Sri Giriraj Singh (Minister)	Assent Granted
2.	<u>Education</u> 02.07.2009	Sri Ramdeo Rai Sri Achutanand Sri Ramdas Rai Sri Shobhakant Mandal Sri Lal Babu Rai Sri Ram Chandra Purbey Sri Akhtarul Iman Sri Kishor Kumar	Sri Ramdeo Rai	Sri Gopal Kumar Agrwal Sri Abdul Bari Siddiki Sri Ramprit Paswan Dr. Achutanand Smt. Punam Devi yadav Sri Shivchandra Ram Sri Nitin Navin Sri A.K. Nanda	Assent Granted

Sl. No.	Name of department & date on which demand taken up	Name of Hon'ble Members who gave cut motions	Name of Hon'ble members who moved the cut motion	Name of Hon'ble Members who participated in the debate	Assent granted or refused
		Sri Hriday Narayan Singh		Sri Jawahar Prasad Sri Akhtarul Iman Sri Hriday Narayan Singh Sri Ram Vinod Paswan Sri Lal Babu Rai	
3.	<u>Health</u> 03.07.2009	Sri Ramdeo Rai Dr. Achutanand Sri Ramdas Rai Sri Shobhakant Mandal Sri Lal Babu Rai Sri Akhtarul Iman Sri Kishor Kumar Sri Hriday Narayan Singh Sri Awadhesh Kumar Singh	Sri Ramdeo Rai	Sri Ramsewk Singh Sri Sakuni Choudhary Sri Janardan Singh Sigrwal Sri Shoba Kant Mandal Sri R. R. Kanogia Sri Anil Choudhary Sri Amarnath Yadav Sri Hriday Narayan Singh Sri Rajendra Pd. Singh Sri Lal Babu Rai Sri Pradeep Kumar	Assent Granted
4.	<u>Water Resources</u> 05.07.2009	Sri Ramdeo Rai Dr. Achutanand Sri Ramdas Rai Sri Shobhakant Mandal Sri Lal Babu Rai Sri Shivchandra Ram Sri Akhtarul Iman Sri Kishor Kumar Sri Hriday Narayan Singh Sri Awadhesh Kr. Singh	Sri Ramdeo Rai	Sri Gunjaswar Saha Sri Maheshwar Pd. Yadav Sri Amrendra Pratap Singh Dr. Ighar Ahmad Sri Faiguni Pd. Yadav Sri Ram Niwas Das Sri Vinod Narayan Jha Sri Satanaryan Singh Sri Devnath Pd. Yadav Sri Arun Singh Sri Ramchandra Singh Yadav Sri Ram Binod Paswan Sri Lal Babu Rai Sri Ajay Kumar Bulganin	Assent Granted
5.	<u>Energy</u> 07.07.2009	Sri Ramdeo Rai Dr. Achutanand Sri Ramdas Rai Sri Shobha Kant Mandal Sri Lal Babu Rai Sri Ramchandra Purbey Sri Akhtarul Iman Sri Kishor Kumar Sri Hriday Narayan Singh Sri Awadhesh Kumar Singh	Sri Ramdeo Rai	Sri Saligram Yadav Sri Shobha Kant Mandal Sri Sunil Kumar Sri Dular Chand Yadav Sri Sanjiv Kumar Jha Sri Janardan Pd. Yadav Sri Amarnath Yadav Sri Bilal Paswan Sri Ram Binod Paswan Sri Shivchandra Jha Sri Ramchandra Singh Yadav Sri Gyan Chandra Manjhi Sri Krishnandan Pd. Verma Sri Pradeep Kumar Sri Lal Babu Rai Sri Gajendra Pd. Yadav	Assent Granted
6.	<u>Road Construction</u> 08.07.2009	Sri Ramdeo Rai Dr. Achutanand Sri Ramdas Rai Sri Lal Babu Rai Sri Ranchandra Purbey Sri Akhtarul Iman Sri Hriday Narayan Singh Sri Awadhesh Kumar Singh	Sri Ramdeo Rai	Sri Awadhesh Kumar Singh Smt. Guddi Devi Sri Mahendra Narayan Yadav Sri Krishnandan Paswan Dr. Achutanand Sri Damodar Singh Sri Amarnath Yadav Sri Ajit Jha Sri Jawahar Prasad Sri Ram Binod Paswan Sri Kishor Kumar Sri Ramayan Manjhi Sri Sunil Kumar Puspam Sri Hriday Narayan Singh Smt. Prarana Choudhary Sri Lal Babu Rai	Assent Granted

Sl. No.	Name of department & date on which demand taken up	Name of Hon'ble Members who gave cut motions	Name of Hon'ble members who moved the cut motion	Name of Hon'ble Members who participated in the debate	Assent granted or refused
7.	<u>Revenue & Land Reform</u> 09.07.2009	Sri Ramdeo Rai Dr. Achutanand Sri Ramdas Rai Sri Lal Babu Rai Sri Pitambar Paswan Sri Skhtarul Iman Sri Kishor Kumar Sri Hriday Narayan Singh Sri Awadhesh Kumar Singh Sri Ramchandra Singh Yadav	Sri Ramdeo Rai	Sri Ramesh Rishidev Dr. Ranchandra Purbey Sri Satyadev Narayan Arya Sri Anil Choudhary Sri Rameshwar Paswan Sri Deodath Prasad Sri Pramod Kumar Sri Arun Singh Sri Hriday Narayan Singh Sri Ram Binod Paswan Sri Ramdeo Verma Sri Lal Babu Rai Sri Ramanuj Prasad	Assent Granted
8.	<u>Rural Department</u> 10.07.2009	Sri Ramdeo Rai Dr. Achutanand Sri Ramdas Rai Sri Lal Babu Rai Sri Sakil Ahmad Khan Sri Akhtarul Iman Sri Kishor Kumar Sri Hriday Narayan Singh Sri Awadhesh Kumar Singh Sri Ramchandra Singh Yadav	Sri Ramdeo Rai	Sri Ramdas Rai Sri Ramprit Paswan Sri Surendra Pd. Singh Smt. Guddi Devi Sri Maheshwar Singh Sri Amamath Yadav Sri Ram Binod Paswan Sri Hriday Narayan Singh Sri Lal Babu Rai Sri Sunil Kumar Puspam	Assent Granted
9.	<u>Rural Works</u> 14.07.2009	Sri Ramdeo Rai Dr. Achutanand Sri Lal Babu Rai Sri Ramchandra Purbey Dr. Akhtarul Iman Sri Kishor Kumar Sri Hriday Narayan Singh Sri Awadhesh Kumar Singh Sri Ramchandra Singh Yadav Sri Anil Choudhary	Sri Ramdeo Rai	Sri Jitendra Kumar Sri Gajendra Pd. Singh Sri Ramadhar Singh Sri Lalit Kumar Yadav Sri Anil Choudhary Sri Bilal Paswan Sri Hriday Narayan Singh Sri Pramod Kumar Sri Sanjay Kumar Gupta Sri Rameshwar Paswan Sri Amamath Yadav Sri Ram Binod Paswan Sri Ramdeo Verma Sri Hari Bhushan Thakur Sri Kishor Kumar Sri Lal Babu Rai Sri Pradeep Kumar	Assent Granted
10.	<u>PHED</u> 15.07.2009	Sri Ramdeo Rai Dr. Achutanand Sri Lal Babu Rai Sri Ramchandra Purbey Sri Akhtarul Iman Sri Kishor Kumar Sri Hriday Narayan Singh Sri Awadhesh Kumar Singh Sri Ramchandra Singh Yadav	Sri Ramdeo Rai	Smt. Asha Devi Sri Lalit Kumar Yadav Sri Sanjeev Kumar Jha Sri Ijhar Ahmad Sri R.R. Kanojia Sri Deodath Prasad Sri Ramayan Manjhi Sri Amamath Yadav Sri Ramanuj Prasad Sri Ramchandra Singh Yadav Sri Ram Binod Paswan Sri Raj Kishor Pd. (Pappu Yadav) Sri Lal Babu Rai	Assent Granted
11.	<u>Urban Development & Housing Department</u> 16.07.2009	Sri Ramdeo Rai Dr. Achutanand Sri Ramchandra Purbey Sri Lal Babu Rai Sri Akhtarul Iman Sri Hriday Narayan Singh Sri Kishor Kumar Sri Awadhesh Kumar Singh Sri Ramchandra Singh Yadav	Dr. Achutanand	Sri Gunjeshwar Saha Sri Mameshwar Pd. Yadav Sri Arun Kumar Sinha Sri Mohammad Nehaluddin Sri Ramsewak Singh Sri Akhtarul Iman Sri Pramod Kumar Sri Arun Kumar Singh Sri Ramchandra Pd. Singh Yadav	Assent Granted

Sl. No.	Name of department & date on which demand taken up	Name of Hon'ble Members who gave cut motions	Name of Hon'ble members who moved the cut motion	Name of Hon'ble Members who participated in the debate	Assent granted or refused
		Sri Anil Choudhary		Sri Gajendra Pd. Verma Sri Lal Babu Rai Sri Pradeep Kumar	
12.	<u>Building Construction Dept.</u> 17.07.2009	Sri Ramdeo Rai Dr. Achutanand Sri Ramchandra Purbey Sri Lal Babu Rai Sri Akhtarul Iman Sri Kishor Kumar Sri Hriday Narayan Singh Sri Awadhesh Kumar Singh Sri Ramchandra Singh Yadav Sri Anil Choudhary	Sri Ramdeo Rai	Sri Anurudh Pd. Yadav Sri Dilip Kumar Yadav Sri Binod Narayan Yadav Sri Ajit Kumar Jha Sri Shivjee Rai Sri Ram Binod Paswan Sri Ramayan Manjhee Sri Anil Choudhary Sri Hary Krishn Yadav Sri Ramadhar Singh Sri Ramchandra Singh Yadav Sri Ramnivash Pd. Sri Lal Babu Rai Sri Gajendra Pd. Singh Sri Pradeep Kumar Sri Ramanuj Prasad	Assent Granted
13.	<u>Home Dept.</u> 20.07.2009	Sri Ramdeo Rai Dr. Achutanand Sri Sakil Ahmad Khan Sri Lal Babu Rai Sri Akhtarul Iman Sri Kishor Kumar Sri Hriday Narayan Singh Sri Awadhesh Kumar Singh Sri Ramchandra Singh Yadav Sri Anil Choudhary	Sri Ramdeo Rai	Sri Shailesh Kumar Sri Sakil Ahmad Khan Sri Janardan Singh Sigrival Sri Ijhar Ahmad Sri Arun Singh Sri Ramadhar Singh Sri Ramchandra Singh Yadav Sri Shakuni Choudhary Sri Rajendra Pd. Singh Sri Kishor Kumar Sri Lal Babu Rai Sri Pradeep Kumar	Assent Granted
14.	<u>Sugar Industries Dep.</u> 21.07.2009	Sri Ramdeo Rai Dr. Achutanand Sri Lal Babu Rai Sri Ramchandra Purbey Sri Kishor Kumar Sri Hriday Narayan Singh Sri Awadhesh Kumar Singh Sri Ramchandra Singh Yadav Smt. Nagina Devi	Sri Ramdeo Rai	Sri Awadhesh Kumar Singh Sri Ramdeo Mahto Sri Jagat Narayan Mahto Sri Achutanand Sri Pramod Kumar Sri Ramchandra Singh Nisad Sri Ramshevak Singh Sri Indradeo Prasad Sri Amamath Yadav Sri Hary Krishn Yadav Sri Ram Binod Paswan Sri Krishnandan Pd. Verma Sri Hriday Narayan Singh Sri Lal Babu Rai Sri Pradeep Kumar	Assent Granted

On 21.07.2009 after the grant of assents to the demands for grants of aforesaid 14 departments, the rest demands for grants tagged with aforesaid demands for grants were taken up through the process of Guillotine and they were also accepted by the House through voice vote.

On 22.07.2009 and 23.07.2009 Bihar Appropriates Bill (No.-2) was taken up for consideration. Sixteen Hon'ble members of both sides of the House took part in debate and after reply of the Hon'ble Minister-in-charge, Finance, it was passed by the House by voice vote.

On 21.07.2009 the Hon'ble Minister-in-charge, Finance presented the 1st supplementary statement of expenditure for the year 2009-10.

The discussion on 1st supplementary statement of expenditure for the year 2009-10 took place in the House on 24.07.2009. Out of 16 cut motions received, 14 cut motions were admitted and 2 were rejected but no cut motions against the demand of social welfare department was moved in the House because of the disturbance created by opposition members on the issue of adjournment motion. After the reply of Hon'ble Minister-in-charge, the House gave its assent to the demand for grants of the said department. Thereafter, the rest demands for grants were taken up through Guilloitine and were accepted.

The Appropriation Bill relating to the 1st supplementary statement of expenditure for the year 2009-10 i.e. Bihar Appropriation Bill (No.-3) 2009 was introduced in the House on 24.07.2009 itself by the Hon'ble Minister-in-charge, Finance. It was considered and passed by the House on the same day i.e. on 24.07.2009.

12. MOTIONS OF ADJOURNMENT

All together 10 (ten) motions of adjournment were brought by following Hon'ble Member on the date shown in Column :

Sl. No.	Name of Members	Date
1.	Sri Arun Singh and Sir Amarnath Yadav	02.07.2009
2.	Sri Arun Singh	14.07.2009
3.	Sri Rajendra Pd. Singh and Sri Ram Vinod Paswan	15.07.2009
4.	Sri Shakil Ahmad Khan & 5 others	16.07.2009
5.	Sri Raiendra Pd. Singh and Sri Ram Vinod Paswan	17.07.2009
6.	Sri Ramdeo Verma	17.07.2009
7.	Sri Sakuni Chaudhary and other 13 Hon'ble Members	24.07.2009
8.	Sri Shakil Ahmad Khan & 9 other Members	28.07.2009
9.	Sri Maheshwar Prasad Yadav and other five Hon'ble Members	30.07.2009
10.	Sri Ramdeo Verma	30.07.2009

All the motions so brought were rejected by the Chair as they were not found to be as per Rules of Procedure and grant of business of the Assembly.

13. ZERO HOUR

As per Rule 23(A) of the Rules of Procedure and Conduct of Business of the Assembly, the Hon'ble Members are allowed to avail 20 minutes time immediately after the question hour is over to raise any matter of urgent public importance, if they bring the same in the notice of the Hon'ble Speaker through the Secretary of the Assembly one hour before the sitting of the House commences. During this session, on every working day, the matter of urgent public importance were allowed by the Hon'ble Speaker to be raised during the Zero Hour period.

14. DECLARATION MADE BY THE HON'BLE SPEAKER ABOUT ACCEPTANCE OF NIVEDAN

During the session, on every working day, Hon'ble Speaker made declarations regarding accepted NIVEDANS and with the consent of the House all total 167 accepted NIVEDANS out of 337 NIVEDANS received were sent to the NIVEDAN committee for enquiry and report. The rest 170 NIVEDANS were found to be not in order and hence they were rejected.

15. LAYING DOWN OF PETITIONS (YACHIKA) ON THE TABLE OF THE HOUSE

On 16.07.2009 and 30.07.2009, with permission of the Hon'ble Speaker, the Assembly Secretary laid 30 and 32 Petitions (Yachika) respectively of general Public importance on the table of the House to be sent to the Committee on Petition (Yachika Samiti) for consideration and report.

16. PRIVATE MEMBERS BUSINESS & RESOLUTIONS

On 29th & 30th July, 2009 notices of resolutions were taken up. All together 141 out of 147 resolutions were put up for consideration. 116 resolutions were withdrawn by the respective Hon'ble Members in view of the assurances given by the Hon'ble Ministers of the respective departments. 12 resolutions were accepted and 06 resolutions were rejected by the House and rest 13 (thirteen) resolutions could not be taken up as the Hon'ble Members concerned were absent.

17. ELECTION OF DEPUTY SPEAKER

On 29th July, 2009 Shri Shaktuni Choudhary, MLA was declared elected as Deputy Speaker of Bihar Legislative Assembly unanimously.

18. DEBATE UNDER RULE 94 OF THE RULES OF PROCEDURE & CONDUCT OF BUSINESS

On 17.07.2009, the Hon'ble Speaker permitted the Hon'ble members to debate on the short notice question no.-38 relating to social, financial and educational development of Mahadalit in the state for half an hour, Dr. Ram Chandra Purbey, the Hon'ble member, who had given notice of debate on the issue moved the matter and expressed his views. Thereafter 14 other Hon'ble members from both sides took part in the debate. The Hon'ble Minister Sri Jitan Ram Manjhi gave reply to the debate.

19. SPECIAL DEBATE ON THE MATTER OF PUBLIC IMPORTANCE

On 22-07.2009, the House made debate on the matter of public importance i.e. "Serious crisis before the farmers due to awful drought in the state and its remedy" (राज्य में भीषण सुखाड़ से किसानों के समक्ष उत्पन्न गंभीर संकट तथा इसके निदान ।). The debate was made on the notice of the Hon'ble member Sri Ramdeo Verma. It was

a notice given under rule 43 of the Rules of Procedure and Conduct of Business. Hon'ble members from both side took part in the debate. The Hon'ble Chief Minister replied on the debate.

20. OBITUARY REFERENCES

Fifteen obituary references were made in the Assembly on the demise of following former members of the House and other important persons on the dates noted against them :-

Sl. No.	Name of the member/ important persons	Constituency/ Field of working	Period in the House/ other post held	Date of demise	Date on which reference was made in the House
1.	Late Hidaitulla Khan Ex Speaker	Harsiddhi	In the year 1972, 1980, 1985 & 1990 elected as a member of Bihar Legislative Assembly, Speaker, Bihar Legislative Assembly from 1989 to 1990.	07.04.2009	26.06.2009
2.	Late Surendra Pd. Rai Ex-Minister	Dhanbad	In the year 1985 and 1990 elected as a member of Bihar Legislative Assembly	17.02.2009	-Do-
3.	Late Ranjit Bahadur Singh Ex-MLC	Gaya/ Shahabad	In the year 1972 to 1993 elected as a member of Bihar Legislative Council from Gaya / Shahabad Graduate Constituency	10.03.2009	-Do-
4.	Late Tul Mohan Ram EX-MLA & MP	Tribeniganj and Araria	In the year from 1957 to 1962 elected as a member of Bihar Legislative Assembly from Tribeniganj and from 1962 to 1977 elected as MP from Araria three times	28.03.2009	-Do-
5.	Late Prabhunath Singh EX-MLA	Tariaya	In the year from 1972 to 1977 and 1980 to 1985 elected as a member of Bihar Legislative Assembly	30.03.2009	-Do-
6.	Late Ramanand Mishra "Vikal" EX-MLA	Baniapur	In the year 1969 elected as a member of Bihar Legislative Assembly	04.04.2009	-Do-
7.	Late Rawatmal Agarwal EX-MLA	Kishanganj	In the year 1952 elected as a member of Bihar Legislative Assembly	14.04.2009	-Do-
8.	Late Ramswarup Ram EX-MP & MLA	Makhdumpur	In the year 1972 elected as a member of Bihar Legislative Assembly and 1980, 1984 elected as a member of Parliament	01.05.2009	-Do-

Sl. No.	Name of the member/ important persons	Constituency/ Field of working	Period in the House/ other post held	Date of demise	Date on which reference was made in the House
9.	Late Durga Soren EX-MLA	Jauna (Jharkhand)	In the year from 1995 to 2000 & 2000 to 2005 elected as a member of Bihar Legislative Assembly	21.05.2009	26.06.2009
10.	Late Sahdeo Pd. Yadav Ex-State Minister	Kurtha	In the year from 1980 to 1985 and from 1995 to 2000 elected as a member of Bihar Legislative Assembly from 1998 to 2000 act as a State Minister	15.06.2009	-Do-
11.	Late Nand Kishore Singh EX-MLA	Champaran	In the year 1953, 1957 to 1962, 1972 elected as a member of Legislative Assembly	15.06.2009	-Do-
12.	Late Kalavati Tripathi EX-MLC		In the year 1984 nominated as a Member of Legislative Council	20.06.2009	-Do-
13.	Late Ram Bilas Singh Ex-Minister	Daudnagar	In the year 1969, 1972, 1977, 1985, 1990 elected as a member of Legislative Assembly	22.06.2009	-Do-

21. CONDOLENCE RESOLUTION

On 30.06.2009 and 27.07.2009 at the end of the sittings of the House, the Hon'ble Speaker placed condolence resolutions on the demise of Late Braj Mohan Singh, Ex-MLA and Late Madan Prasad Singh, Ex-State Minister respectively. The resolution were adopted nem con after observing silence for a minute as a mark of respect to the deceased.

22. VALEDICTORY SPEECH

On 30th July, 2009, at the conclusion of the business of the session, the Hon'ble speaker made a valedictory speech before adjourning the House sine die. In his speech, he offered his gratitude to the Hon'ble Members of both the treasury and opposition Benches for their cooperation in smoothly conducting the business of the House. He also thanked all other concerned including the officers and staffs of the Assembly Secretariat, officers of the different Government departments, police personnels, press and electronic media, News agencies, representatives of local newspapers, Doordarshan and Air for their constructive cooperation during the session.

23. PROROGATION

The 12th session of the 14th Bihar Legislative Assembly was prorogued w.e.f. 30.07.2009 vide Notification No. P.A.-1/Session-02.02.2009-2612, Patna, dated-18th August, 2009.
